

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1070 of 2020

IN THE MATTER OF:

ADS Resources Ltd.

...Appellant

Versus

Shilpi Cables Technologies Ltd.

...Respondent

Present:

**For Appellant: Mr. Chandra Shekhar Yadav and Mr. Varun Sharma,
Advocate.**

**For Respondent: Mr. Puneet Singh Bindra, Mr. Akshay Goel, Mr. Rakesh
Patel and Ms. Simranjeet, Advocates.**

ORDER
(Through Virtual Mode)

12.01.2021: Learned counsel for the Appellant seeks some more time to file rejoinder and written submissions. Time is extended by two weeks to file reply affidavit. Short written submissions, not exceeding two pages, together with compilation of relevant judgments may be filed by the parties within four weeks.

List the appeal 'for hearing' on **12th February, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

am/gc